

**In the National Company Law Tribunal, Jaipur**

**SECTION OF THE COMPANIES ACT, 2013: 252** **C.P. No. 07/252 /JPR/2018**

**In the matter of:**

**Navjeevan Buildtech Pvt. Ltd. .... Applicant/Petitioners**

**VS.**

**ROC, Jaipur .....Respondent**

**Order delivered on 03.8.2018**

**Coram: Shri R. Varadharajan, Member (Judicial)**

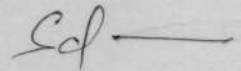
For Petitioner (s) : Mr. Jitendra Mathur (Adv.)

For Respondent(s) : None- Appeared

**ORDER**

None appeared for the appellant. On behalf of the ROC, it is represented that reply has been filed to the appeal. In view of the absence of the appellant, the matter is being adjourned to 10.08.2018 at 02:30 PM.

Non appearance of the appellant on the said day will result in dismissal of the appeal.



**(R. Varadharajan)  
Member (Judicial)**